

Annexure-4
Name of Corporate Debtor: R V GLOBAL PRIVATE LIMITED
Date of Commencement of CIRP : 10.10.2025
List of creditors as on 31.10.2025
List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditors)

(Amount in Rs)

S. No .	Name of the creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mrs. Rachna Jain		25,68,183	Under Verification		NIL	YES	nil	nil	nil	nil	25,68,183	Shareholder of Corporate Debtor
2	Mrs. Nupur Jain		4,50,000	Under Verification		NIL	YES	nil	nil	nil	nil	4,50,000	Shareholder of Corporate Debtor
			30,18,183									30,18,183	

Note : The Claims have been provisionally admitted based on the proof submitted by the Finacial Creditors and may undergo further change depending on further informations are received by the IRP.